

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521
IB-40/PB/2017
IA/4610/2021, IA/2264/2023

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.....Applicant

SECTION

U/s 10 IBC in Liq.

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Mr. Aakash Sharma, Mr. Naman Shukla, Advs. for
(Union Bank of India) in IA/2264/2023
For the Liquidator : Mr. Lalit Mohan, Mr. Videh Vaish, Ms. Aakansha,
Advs.

ORDER

Due to paucity of time, the matter is listed on **31.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)